- (b) if so, the reasons therefor; and
- (c) what steps are being taken by Government to ensure that adequate medical facilities, including all modern surgical equipment, are available in those areas?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). Adequate medical facilities with modern equipment, including surgical, are available in the hospitals located in forward and border areas for the Armed Forces personnel. Cases needing long term treatment are, however, removed to hospitals in the rear.

## High Cost of Medical Treatment in Delhi

- \*1217. SHRI C. K. CHANDRAPPAN:
  Will the Minister of HEALTH AND
  FAMILY PLANNING be pleased to state:
- (a) whether Government's attention has been drawn to the report appearing in the Times of India dated the 21st June, 1971 under the caption "They trade in human misery" which speaks about the high cost of consultation and treatment by medical specialists in the Capital; and
- (b) if so, whether Government intend to take any steps to bring down the cost of medical treatment in the Capital?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) Yes, Sir.

(b) There is now law to control the fees charged by the specialists or private institutions in the country. The Government of India/Delhi Administration on their part are expanding the hospital facilities in the Capital. The Central Government Health Service Scheme also has been extended to members of the public in certain areas, to the pensioners as well as to the employees of many Semi-Government organisations/corporations. These expanded facilities do help to bring down the cost of nedical treatment in the Capital.

## Supply of Arms to Pakistan by USA

- \*1218. SHRI BISHWANATH #HUN-JHUNWALA: Will the Minister of EX-TERNAL AFFAIRS be pleased to state:
  - (a) whether Government have since

- received any reply from the Government of USA to their note where in the US-Government was urged upon to cancel shipment of arms to Pakistan;
  - (b) if so, the nature of the reply; and
- (c) the items of lethal arms in the shipping list and whether the Government of USA have given any assurance that further shipments of arms will not take place?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) We have been informed by the US Government that the military equipment at present being supplied to Pakistan is under their April, 1967 policy which provides for supply of non-lethal equipment and spare parts for previously-supplied lethal end items. No assurances have been given by the US Government that further shipments of arms will not take place, in respect of licences issued before March 25, 1971.

## Agreement on Nutrition Courses at National Institute of Nutrition at Hyderabad

- \*1219. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether any agreement has been signed by the Central Government, the World Health Organisation and the UNICEF to continue nutrition courses at National Institute of Nutrition, Hyderabad; and
  - (b) if so, the main features thereof?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) At present, there is an Agreement between the W.H.O. and the Government of India to provide for technical and financial assistance to the National Institute of Nutrition, Hyderabad upto the end of 1972. W.H.O. have now proposed bringing in UNICEF to provide for more financial assistance for equipment, supplies and financial grants. This Agreement is under examination. If it is approved, it will come into operation from 1971 retrospectively.